

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (Aug.2020)

S.No.	Receipt No.	Date	Name & Address
1.	441	07.08.2020	Mr. Ajay Singroure, Village Kheri, Barratola, Tehsil - Narayan Ganj, Dist Mandla, (M.P.) Mob - 8103728630
2.	468	17.08.2020	
3.	469	17.08.2020	Mr. Abhishek Chourasiya, 92, Shivpura Colony, Nagda J. Jila Ujjain (M.P.) Mob-8989102989, 9425094710
4.	476 & 493	17.08.2020	Mr. Bhaiya Lal Soni Satna Road Maihar Distt. Satna (M.P.) Mob.9993656427
5.	488	19.08.2020 & 21.08.2020	Mr. Dr. Govind Singh, (former minister) Cooperatives, Parliamentary Affairs and General Administration Department Madhya Pradesh
6.	491	21.08.2020	Mr. Pankaj Thakur , Sedramata , Sitamau, Distt. Mandsoor M.P.
7.	495	21.08.2020	Mr. Madanlal Choudhary, Ward No-7, Bada Bajar, Bilaua, Th- Dabra, Gwalior (M.P.)
8.	509	21.08.2020	Mr. Surendra Kumar Pandey, (upsarpanch) Gram-Beera, Th.-Ajaygad, Distt. Panna (M.P.) Mob-9981274793
9.	522	28.08.2020	Mr. V.K. Tiwari, Regional Development Committee, Babupur Area District Satna (M.P.)

Ag P
22.9.20

Registrar
(Anil Kumar Agrawal)
National Green Tribunal